



കേരള സർക്കാർ
Government of Kerala
2020



Regn. No. KERBIL/2012/45073
dated 5-9-2012 with RNI
Reg. No. KL/TV(N)/634/2018-20

കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
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വാല്യം 9 Vol. IX	തിരുവനന്തപുരം, ചൊവ്വ Thiruvananthapuram, Tuesday	2020 ആഗസ്റ്റ് 25 25th August 2020	നമ്പർ No.	} 34
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		1942 ഭാദ്രം 3 3rd Bhadra 1942		

PART III

Stores Purchase

Irrigation Department

e-TENDER NOTICES

[No. CE(MECH)/T/03/2020-21]

No. CMU/P/1279/2014. 6th August 2020.

The Superintending Engineer and Deputy Chief Engineer, Mechanical, PWD, Irrigation Department, Thiruvananthapuram for and on behalf of the Governor of Kerala invites e-tender in two cover system from the original manufacturer or their authorized dealers or for the "Supply of 4 Nos. of 200 HP, 2 Nos. of 100 HP and 1 No. of 40 HP Motor Pump Sets for Thottumukham LI Sheme".

In accordance with respective specification for supply of pump set as shown in tender schedule of this tender document, the tender is to be submitted as e-tenders through <http://etenders.kerala.gov.in>. Since this is an e-tender, only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the tender. e-Tender document and other details can be obtained from the above portal.

Gaz. No. 34/2020/DTP (Stores Purchase).

Cost of tender documents—₹ 5,000 + 5% + 5% as G. S. T. (Total ₹ 5,500).

Document sale starting date and time—7-8-2020 at 10 a. m.

EMD (online payment)—₹ 1,09,000.

Date and time of commencement of online bid submission—7-8-2020 at 11 a. m.

Date and time of closing of online bid submission—5-9-2020, 5 p. m.

Date and time of opening of Technical Bid—7-9-2020, 2.30 p. m.

Date and time of opening of Financial Bid—Will be intimated online to the firms who qualifies in the Technical Bid.

Bidders shall remit the tender document fee and EMD using the online payment option of e-procurement system only. Bidders are advised to visit downloads section of e-procurement website <http://etenders.kerala.gov.in> for details instructions on making online payment using internet banking facility of SBI or by NEFT facility. In the bid, the following documents should be submitted by online.

- (1) BOQ duly filled up and signed.
- (2) Technical data sheet duly filled up and signed.
 - (a) If any more information to be furnished, separate data sheet shall be attached for additional information.
 - (b) Scanned copy of family curve, performance curve etc. should be attached.
- (3) e-Payment form duly filled and signed.
- (4) Proof of original manufacturer/authorized dealers attested copy of same.
- (5) Scanned copy of preliminary agreement executed in Kerala Stamp Paper worth ₹ 200.
- (6) EMD exemption certificate (if any) should be submitted online.
- (7) Other details if any required to be furnished in the special condition.
- (8) Form No. 14 duly filled and signed.
- (9) Tender Notice and Special Condition of Tender duly signed.

Hard copy of all the above documents should be submitted on or within 3 days after bid opening. The bidders shall submit the hard copy of the bid containing the documents as noted in the above paras in sealed envelope. The sealed envelope addressed to the Superintending Engineer and Deputy Chief Engineer, PWD, Mechanical, O/o the Chief Engineer, Mechanical, Thiruvananthapuram and should reach in this office on or before the time specified above. The envelope should be superscribed with tender number, due date and name of work.

Tenders will be opened online in the presence of such bidders or their authorized representatives present at the prescribed time of opening before the Superintending Engineer and Deputy Chief Engineer, PWD Mechanical, O/o the Chief Engineer, Mechanical, Thiruvananthapuram. If date fixed for opening happens to be a holiday or due to net failure the tender will be opened in the next working day at same time and place.

Soon on opening of the technical bid of e-tender, the committee constituted will evaluate the technical aspects of the machine. The date and time of opening of financial bid will be intimated directly to the firms who qualify in the technical bid.

The second cover financial bid will be opened on the intimated date in the presence of such bidders or their authorized representatives present at the prescribed time of opening before the Superintending Engineer & Deputy Chief Engineer, PWD, Mechanical, O/o the Chief Engineer, Mechanical, Thiruvananthapuram.

The right to accept or reject of e-tender without assigning any reason is vested with the Superintending Engineer and Deputy Chief Engineer, Mechanical, PWD, Thiruvananthapuram.

The bidder is advised to submit the bids well before the stipulated date and time to avoid any kind of network issues, traffic congestions etc. In this regard, the department shall not be responsible for any kind of such issues faced by the bidder. All the rules related to tender in Irrigation Department along with the rules and regulation prescribed for e-tenders by the Government of Kerala shall be applicable to this tender.

The Bidder should have the GST Registration and the Registration Number should be furnished in the tender documents.

(2)

[No. CE(MECH)/T/04/2020-21]

No. CMU/P/921(a)/2019.

11th August 2020.

The Superintending Engineer and Deputy Chief Engineer, Mechanical, PWD, Irrigation Department, Thiruvananthapuram for and on behalf of the Governor of Kerala invites e-tender from the original manufacturer or their authorized dealers or for the "Supply of 30 HP Motor Pump Sets for Keezhayur LI Scheme in Pattambi Municipality".

In accordance with respective specification for supply of pump set as shown in tender schedule of this tender document, the tender is to be submitted as e-tenders through <http://etenders.kerala.gov.in>. Since this is an e-tender, only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the tender. e-Tender document and other details can be obtained from the above portal.

Cost of tender documents—₹ 800 + 5% + 5% (Total ₹ 900).

Document sale starting date and time—12-8-2020 at 10 a. m.

EMD (online payment)—₹ 4,000.

Date and time of commencement of online bid submission—12-8-2020 at 11 a. m.

Date and time of closing of online bid submission—14-9-2020, 5 p. m.

Date and time of opening of Bid—16-9-2020, 2.30 p. m.

Bidders shall remit the tender document fee and EMD using the online payment option of e-procurement system only. Bidders are advised to visit downloads section of e-procurement website <http://etenders.kerala.gov.in> for details instructions on making online payment using internet banking facility of SBI or by NEFT facility. In the bid, the following documents should be submitted by online.

- (1) BOQ duly filled up and signed.
- (2) Technical data sheet duly filled up and signed.
 - (a) If any more information to be furnished, separate data sheet shall be attached for additional information.
 - (b) Scanned copy of family curve, performance curve etc. should be attached.
- (3) e-Payment form duly filled and signed.
- (4) Proof of original manufacturer/authorized dealers attested copy of same.
- (5) Scanned copy of preliminary agreement executed in Kerala Stamp Paper worth ₹ 200.
- (6) EMD exemption certificate (if any) should be submitted online.
- (7) Other details if any required to be furnished in the special condition.
- (8) Form No. 14 duly filled and signed.
- (9) Tender Notice and Special Condition of Tender duly signed.

Hard copy of all the above documents should be submitted on or within 3 days after bid opening. The bidders shall submit the hard copy of the bid containing the documents as noted in the above paras in sealed envelope. The sealed envelope addressed to the Superintending Engineer and Deputy Chief Engineer, PWD, Mechanical, O/o the Chief Engineer, Mechanical, Thiruvananthapuram and should reach in this office on or before the time specified above. The envelope should be superscribed with tender number, due date and name of work.

Tenders will be opened online in the presence of such bidders or their authorized representatives present at the prescribed time of opening before the Superintending Engineer and Deputy Chief Engineer, PWD Mechanical, O/o the Chief Engineer, Mechanical, Thiruvananthapuram. If date fixed for opening happens to be a holiday or due to net failure the tender will be opened in the next working day at same time and place.

The right to accept or reject of e-tender without assigning any reason is vested with the Superintending Engineer and Deputy Chief Engineer, Mechanical, PWD, Thiruvananthapuram.

The bidder is advised to submit the bids well before the stipulated date and time to avoid any kind of network issues, traffic congestions etc. In this regard, the department shall not be responsible for any kind of such issues faced by the bidder. All the rules related to tender in Irrigation Department along with the rules and regulation prescribed for e-tenders by the Government of Kerala shall be applicable to this tender.

The Bidder should have the GST Registration and the Registration Number should be furnished in the tender documents.

(Sd.)
 Superintending Engineer
 Office of the Chief Engineer,
 PWD, Mechanical,
 Thiruvananthapuram. and Deputy Chief
 Engineer
 (Full Additional Charge).

Medical Education Department

ദർഘാസ് പരസ്യം

[നമ്പർ 01/2019]

(1)

നമ്പർ സി2-14292/2020/സ.മെ.കോ.തി. 2020 ആഗസ്റ്റ് 5.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജ്/എസ്.എ.റ്റി. ആശുപത്രി/എസ്.എ.റ്റി. സ്റ്റോർ വിഭാഗത്തിലേക്ക് ഇലക്ട്രിക്കൽസ് (ട്യൂബ് ലൈറ്റ്, ബൾബ്, ബാറ്ററി, ചോക്ക് മുതലായവ) വാങ്ങുന്നതിലേക്ക്/വിതരണം ചെയ്യുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനു മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011, കേരളം എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള ഏജന്റുമാരുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകിക്കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താല്പര്യമുള്ളവർ മെഡിക്കൽ കോളേജ് ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡിമാന്റ് ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി. പി. പി. ആയി അയയ്ക്കുന്നതല്ല.

അടങ്കൽ തുക—₹ 3,00,000.

നിരതദ്രവ്യം —(1%) ₹ 3,000.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം) :

ഒറിജിനൽ—₹ 1,018.

ഡ്യൂപ്ലിക്കേറ്റ്—₹ 509.

ദർഘാസ് ഫോറം വിൽക്കപ്പെടുന്ന അവസാന തീയതിയും സമയവും—8-9-2020, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—9-9-2020, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും— 9-9-2020, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കുന്ന തീയതി— 31-3-2021.

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെണ്ടർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടിവയ്ക്കുന്നതിനോ നിർത്തിവയ്ക്കുന്നതിനോ ഉള്ള അധികാരം പ്രിൻസിപ്പലിൽ നിക്ഷിപ്തമാണ്.

LIST OF ITEMS

Sl. No.	Name of Items	Units No.	Strength & Units	Qty. Intended
1	Tube light (ordinary)	1	40W	500
2	CFL Bulb	1	18W	500
3	Battery AAA	1	Very small	1000
4	Battery AA type	1	Small	1000
5	Electric heater	1	2000W	20
6	Choke electronic	1	40W	500
7	Starter	1		500
8	Socket	1	20 A	50
9	T5 Choke	1		100
10	Heater coil round	1	2000W	25
11	Three Pin Plug	1	5 A	50
12	Bulb	1	60W	200
13	Phototherapy Tube	1	White	25
14	Phototherapy Tube	1	Blue	10
15	Laryngoscope Bulb	1		100
16	Fan Capacitor	1		100
17	Battery	1	Medium	300
18	Three Pin Plug	1	16A	50

Tender Schedule

1. The period for which the rates to be in firm— One year.
2. The rates should be inclusive of sales tax and for free delivery at the department concerned, otherwise the tender will be rejected.

3. Advance payments conditions will not be considered.
4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
5. Tenders are to be sent with details and illustrated pamphlet (where ever necessary) neatly typed. Manuscripts should be avoided as far as possible.
6. Tenders should be accompanied with a formal agreement executed in ₹ 200 Kerala non-judicial-Stamp Paper together with required sum of Earnest Money Deposits.
7. Earnest Money Deposits (One Percentage) of the total cost of the articles quoted for can be remitted by way of crossed Demand Drafts drawn in favour of the Principal, Government Medical College, Thiruvananthapuram.
8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
11. Belated tenders will not be considered under any circumstances.
12. For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.
13. Tenders should bear the signature and full postal address of the tenderers where ever necessary.
14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenders.
15. Specifications of the items are given in the list.
16. Negotiation will be made only with the firm offering lowest price whose specification conform to the requirements in the tender notification.
17. Tender will be opened in the presence of such of the tenderers or their authorized representatives who may present at the time. They should have valid authorization letters.
18. More details can be had from this office on working hours.
19. Amount quoted should be in Indian Rupees.

(2)

[നമ്പർ 07/2020]

List of Items

നമ്പർ സി2-14292/2020/സ.മെ.കോ.തി. 2020 ആഗസ്റ്റ് 5.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജ്/മെഡിക്കൽ കോളേജ് ആശുപത്രി/ഫാർമസി മെയിൻസ്റ്റോർ വിഭാഗത്തിലേക്ക് സർജിക്കൽ സാധനങ്ങൾ (Artery Forceps, Clip Remover മുതലായവ) വാങ്ങുന്നതിലേക്ക്/വിതരണം ചെയ്യുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചു കൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനു മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011, കേരളം എന്ന വിഭാസത്തിൽ അയയ്ക്കേണ്ടതുമാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകിക്കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപര്യമുള്ളവർ മെഡിക്കൽ കോളേജ് ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡിമാന്റ് ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി. പി. പി. ആയി അയയ്ക്കുന്നതല്ല.

അടങ്കൽ തുക—₹ 4,99,999.

നിരതദ്രവ്യം (1%)—₹ 5,000.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):

ഒറിജിനൽ—₹ 1,696.

ഡ്യൂപ്ലിക്കേറ്റ്—₹ 848.

ദർഘാസ് ഫോറം വിൽക്കപ്പെടുന്ന അവസാന തീയതിയും സമയവും—8-9-2020, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—9-9-2020, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—9-9-2020, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കുന്ന തീയതി—31-3-2021.

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെണ്ടർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടിവയ്ക്കുന്നതിനോ നിർത്തിവയ്ക്കുന്നതിനോ ഉള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമാണ്.

Sl. No.	Name of Items	Specification
(1)	(2)	(3)
1	Artery Forceps-Curved-6"	Antirust
2	Artery Forceps-Straight-6"	Antirust
3	BP Handle	4"
4	BP Handle	3"
5	Cheatle Forceps	Antirust
6	Cheatle Forceps Jar (SS)	Antirust
7	Clip Remover	Antirust
8	Kidney tray with Lid	Medium
9	Mosquito Forceps Straight	Antirust
10	Needle Holder 6"	Antirust
11	Non Toothed Forceps 6"	Antirust
12	Protoscope	Adult
13	Scissors	Tailoring
14	Scissors-SS-Medium 6"	Antirust
15	Scissors-SS- 8"	Antirust
16	SS Drum Size 9 × 9 small	Joint less ISI Mark
17	SS Drum Size 14 × 9.5 Medium	Joint less ISI Mark

Tender Schedule

1. The period for which the rates to be in firm— One year.
2. The rates should be inclusive of sales tax and for free delivery at the department concerned, otherwise the tender will be rejected.
3. Advance payments conditions will not be considered.
4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
6. Tenders should be accompanied with a formal agreement executed in ₹ 200 Kerala non-judicial-Stamp Paper together with required sum of Earnest Money Deposits.
7. Earnest Money Deposits (One Percentage) of the total cost of the articles quoted for can be remitted by way of crossed Demand Drafts drawn in favour of the Principal, Government Medical College, Thiruvananthapuram.

- 8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
- 9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
- 10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
- 11. Belated tenders will not be considered under any circumstances.
- 12. For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.
- 13. Tenders should bear the signature and full postal address of the tenderers wherever necessary.
- 14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.
- 15. Specifications of the items are given in the list.
- 16. Negotiation will be made only with the firm offering lowest price whose specification conforms to the requirements in the tender notification.
- 17. Tender will be opened in the presence of such of the tenderers or their authorized representatives who may present at the time. They should have valid authorization letters.
- 18. More details can be had from this office on working hours.
- 19. Amount quoted should be in Indian Rupees.

(3)

[നമ്പർ, 08/2020]

നമ്പർ സി2-14300/2020/സ.മെ.കോ.തി 2020 ആഗസ്റ്റ് 5.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജ്/മെഡിക്കൽ കോളേജ് ആശുപത്രി/ഫാർമസി മെയിൻസ്റ്റോർ വിഭാഗത്തിലേക്ക് മെഡിസിൻ ഡിസ്പെൻസിംഗ് കവർ (വിവിധ അളവുകൾ) വാങ്ങുന്നതിലേക്ക്/വിതരണം ചെയ്യുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനു മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും വ്യക്തമായി പുരിപ്പിച്ചു വെട്ടിത്തരിച്ച തലുകൾ ഇല്ലാതെ പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം എന്ന വിഭാഗത്തിൽ അയയ്ക്കേണ്ടതുമാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകിക്കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപര്യമുള്ളവർ മെഡിക്കൽ കോളേജ് ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡിമാന്റ് ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി. പി. പി. ആയി അയയ്ക്കുന്നതല്ല.

സാധനങ്ങളുടെ പേര്	യൂണിറ്റ്	അളവ്
(1) Medicine Dispensing Cover Size 12 x 9 c.m.	1	1800000 nos.
(2) Medicine Dispensing Cover Size 15 x 12 c.m.	1	200000 nos.

അടങ്കൽ തുക—₹ 2,52,000.

നിരതദ്രവ്യം (1%)—₹ 2,520.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം) :

ഒറിജിനൽ—₹ 856.

ഡ്യൂപ്ലിക്കേറ്റ്—₹ 428.

ദർഘാസ് ഫോറം വിൽക്കപ്പെടുന്ന അവസാന തീയതിയും സമയവും—8-9-2020, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—9-9-2020, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—9-9-2020, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കുന്ന തീയതി—31-3-2021.

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെണ്ടർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടിവയ്ക്കുന്നതിനോ നിർത്തിവയ്ക്കുന്നതിനോ ഉള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമാണ്.

Tender Schedule

- 1. The period for which the rates to be in firm— One year.
- 2. The rates should be inclusive of sales tax and for free delivery at the department concerned, otherwise the tender will be rejected.
- 3. Advance payments conditions will not be considered.
- 4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
- 5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
- 6. Tenders should be accompanied with a formal agreement executed in ₹ 200 Kerala non-judicial-Stamp Paper together with required sum of Earnest Money Deposits.

7. Earnest Money Deposits (One Percentage) of the total cost of the articles quoted for can be remitted by way of crossed Demand Drafts drawn in favour of the Principal, Government Medical College, Thiruvananthapuram.
8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
11. Belated tenders will not be considered under any circumstances.
12. For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.
13. Tenders should bear the signature and full postal address of the tenderers wherever necessary.
14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.
15. Specifications of the items are given in the list.
16. Negotiation will be made only with the firm offering lowest price whose specification conform to the requirements in the tender notification.
17. Tender will be opened in the presence of such of the tenderers or their authorized representatives who may present at the time. They should have valid authorization letters.
18. More details can be had from this office on working hours.
19. Amount quoted should be in Indian Rupees.

Govt. Medical College,
Thiruvananthapuram.

(Sd.)
Principal.

ദർഘാസ് ദീർഘിപ്പിക്കൽ പരസ്യം

[നമ്പർ, 01/2020-21]

നമ്പർ സി-2/1388/2020/ഡി.സി.റ്റി. 2020 ആഗസ്റ്റ് 4.

തിരുവനന്തപുരം സർക്കാർ ദന്തൽ കോളേജിൽ 2020-21 വർഷം വിതരണം ചെയ്യുന്നതിന് നിശ്ചിത ഫോറത്തിൽ മൽസരസ്വഭാവത്തിലുള്ള ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് ഉൾക്കൊള്ളിച്ചിട്ടുള്ള കവറിൽ “ടെണ്ടർ നമ്പർ 01/2020-21” ദി പ്രിൻസിപ്പാൾ, സർക്കാർ ദന്തൽ കോളേജ്, തിരുവനന്തപുരം, മെഡിക്കൽ കോളേജ് പി. ഒ., പിൻ-695 011, കേരളം എന്ന മേൽവിലാസത്തിൽ എത്തിച്ചുതരേണ്ടതുമാണ്.

താമസിച്ചു ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് നൽകിയവരുടെയോ അവരുടെ അംഗീകൃത പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്.

അടങ്കൽ തുക—₹ 3,00,000.
 നിരതദ്രവ്യം—1%.
 ദർഘാസ് ഫോറത്തിന്റെ വില:
 അസ്സൽ—₹ 1,000 + 12% ജി.എസ്.റ്റി.
 പകർപ്പ്—₹ 500 + 12% ജി.എസ്.റ്റി.
 ദർഘാസ് ഫോറം വിൽക്കപ്പെടുന്ന അവസാന തീയതിയും സമയവും—25-8-2020, 3 മണി.
 ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—26-8-2020, 3 മണി.
 ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—26-8-2020, 3.30 മണി.
 ദർഘാസ് സമർപ്പിക്കാൻ ആഗ്രഹിക്കുന്ന വർ ദി പ്രിൻസിപ്പാൾ, സർക്കാർ ദന്തൽ കോളേജ്, മെഡിക്കൽ കോളേജ് പി. ഒ., തിരുവനന്തപുരം, പിൻ- 695 011 എന്ന വിലാസത്തിൽ അപേക്ഷിക്കേണ്ടതും നിശ്ചിത ടെണ്ടർ ഫോറം വാങ്ങേണ്ടതുമാണ്. ടെണ്ടർ ഫോറത്തിനായുള്ള അപേക്ഷയോടൊപ്പം മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്ന നിരക്കിൽ ഒരു ഫോറത്തിന്റെ നിശ്ചിത വില ഒടുക്കേണ്ടതും അത് ഒരു കാരണവശാലും തിരികെ നൽകുന്നതുമല്ല. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യപ്പെടാവുന്നതല്ല. ദർഘാസ് ഫോറത്തിന്റെ വിൽപ്പന 25-8-2020-ന് 3 മണിവരെ ആയിരിക്കും. ദർഘാസ് ഫോറത്തിന്റെ വിലയായി ചെക്കുകളോ പോസ്റ്റേജ് സ്റ്റാമ്പുകളോ, ഡി.ഡി.കളോ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി. പി. പി. ആയി അയയ്ക്കുന്നതല്ല. ദർഘാസ് ഫോറത്തിന്റെ പകർപ്പ് ഓരോന്നിന്റെയും വില മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്ന തായിരിക്കും. തപാലിൽ ദർഘാസ് ഫോറം വേണമെന്നുള്ളവർ ദർഘാസ് ഫോറത്തിന്റെ വിലയോടൊപ്പം ₹ 50 അധികം പോസ്റ്റൽ ചെലവിലേക്കായി മണിയോർഡർ മുഖേന സമർപ്പിക്കേണ്ടതാണ്. മണിയോർഡർ ലഭിക്കേണ്ട അവസാന തീയതി 18-8-2020-ന് 3 മണി ആയിരിക്കും.

[No. 01/2020-21]

No. C2-1388/2020/DCT. 4th August 2020.

Sealed and competitive tenders in the prescribed form are invited for the purchase of Dental Instruments for the Dental Laboratory of Government Dental College, Thiruvananthapuram as detailed below. The envelopes containing tender should bear the superscription “Tender No. 01/2020-21 for the supply of “Dental Instruments” and should be addressed to “The Prinicipal Government Dental College, Thiruvananthapuram, Pin-695 011”

Late tenders will not be accepted. The tenders will be opened in the presence of such of the tenderers or their authorized representatives, who may be present and at that time.

PAC—₹ 3,00,000.
 EMD—1%.
 Cost of tender form:
 Original—₹ 1,000 + 12% GST.
 Duplicate—₹ 500 + 12% GST.

Last date and time for sale of tender form—
25-8-2020, 3 p. m.

Last date and time for receipt of tender form—
26-8-2020, 3 p. m.

Date and time for opening of tender—
26-8-2020, 3.30 p. m.

Tender form can be had from and tenders are to be sent—Principal, Govt. Dental College, Thiruvananthapuram-11 Pin:695011, Kerala Tel. No. 0471 2444092 Fax No. 2444092 e-mail:principalgdctvm@gmail.com

Intending tenderers may, on application to the Principal, Government Dental College, Thiruvananthapuram, Pin 695 011, obtain requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance shown above, which is the price fixed for a form and which is not refundable, at any circumstances. The tender forms are not transferrable. Sale of tender forms will be closed at 3 p. m. on 25-8-2020. Cheques, postage stamps, DD etc. will not be accepted towards the cost of forms, nor will the forms be sent by VPP. Duplicate tender forms if required will be issued by a cash remittance shown above per copy. Tender forms will be sent if required, by post on payment of an additional amount of ₹ 50 as postage charge in the form of Money Order. Last date of receipt of Money Order is 18-8-2020 at 3 p. m. The specifications and tender schedule attached to the tender notice will forms part of this tender notice.

Conditions

1. The date up to which the rates to be in firm: One year from the date of submission of Tender.
2. The rate should be inclusive of G.S.T. and other taxes, duties, levies, insurance, freight charges, packing and forwarding charges etc. and free delivery at concerned Dept./Section/Office.
3. Tenders to be submitted in details with illustrated pamphlet (Wherever necessary) neatly typed, written manuscripts should be avoided.
4. All offers to the tender should be accompanied with the formal agreement executed in ₹ 200 Kerala Stamp Paper contemplated in Annexure 2 Store Purchase Manual 2013, Kerala together with the required sum of Earnest Money Deposit (One percent of the total cost of articles strictly tendered which can be remitted by way of Crossed Demand Draft only favouring "Principal, Government Dental College, Thiruvananthapuram").
5. Advance payment conditions will not be considered.
6. Tender forms are neither transferable nor the cost refundable under any circumstances.
7. Sample should be produced and demonstration done as and when requested.

8. For each item the upper limit of No. of offers/ rate is restricted to 2 (two) and the 2nd offer/ rate for an item must be substantiated with sufficient EMD. If the second offer is not accompanied with sufficient EMD that will not be considered for selection. Tenders quoting more than 2 offers/ rate for an item will not be considered for selection.

9. Soft Copy of Tender rate and specification in Microsoft Excel should be furnished along with original Tender in the following format.

Sl. No.	Item	Specification	Quantity
1	Dental Instruments	Appended with Tender Notice	

10. Brand name/make of item should be clearly mentioned.
11. Tenders with insufficient EMD will not be considered for selection.
12. Belated tenders will not be considered under any circumstances.
13. Tenders unsealed, unsigned on all pages and appropriate spaces or submitted without superscription will be rejected.
14. Distributor/Supplier should produce authorization from the manufacturer in their official stationary.
15. Negotiation will be made only with the firm offering lowest price whose specification conforms to the requirements in the tender notification and tender schedule.
16. If complaints are reported, the supplier should take back the item at their cost and risk.
17. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.
18. The rate should be quoted in Indian currency and payment will be made only in Indian currency.
19. The only jurisdiction of any dispute regarding the purchase will be at Thiruvananthapuram.
20. The photocopies of the documents produced along with tender should be attested by a Gazetted Officer.

- 21. If the date scheduled for opening of tender is declared as holiday, tenders will be opened on the next working day at the same time, same place.
- 22. Tenders should bear the signature/seal and full postal address, fax no number, telephone no number and mobile phone number of the tenderer where ever necessary.
- 23. Tenders will be opened in the presence of such of the tenderer or their authorized representatives who may be present at that time and they should have valid autherisation letter.
- 24. Compliance statements of each of the specifications should be furnished, clearly.
- 25. The conditions prescribed in the schedule and detailed specification of equipments will form part of the tender notice.

Govt. Dental College,
Thiruvananthapuram.

(Sd.)
Principal.

Water Transport Department

ലഘു ദർഘാസ് പരസ്യം

നമ്പർ സി1-6322/2020. 2020 ജൂലൈ 27.

സംസ്ഥാന ജലഗതാഗത വകുപ്പ്, ആലപ്പുഴയിലേക്ക് താഴെ പറയുന്ന സാധനങ്ങൾ സപ്ലൈ ചെയ്യുന്നതിന് മുദ്രവെച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് നമ്പർ—10/സി1/2020-21.

സപ്ലൈ ചെയ്യേണ്ട വസ്തു—ALM 370 Engine Startor Motor Spare Parts/Lucas TVS.

അടങ്കൽ തുക—₹ 4,36,000.

നിരതദ്രവ്യം—₹ 4,360.

ദർഘാസ് ഫോറത്തിന്റെ വില—₹ 1,008 (നികുതി ഉൾപ്പെടെ).

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—9-9-2020, 1 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—9-9-2020, 3 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—9-9-2020, 3.15 മണി.

ദർഘാസ് സംബന്ധിച്ച് കൂടുതൽ വിവരങ്ങൾ എല്ലാ പ്രവൃർത്തി ദിവസങ്ങളിലും വൈകുന്നേരം 5 മണിവരെ ഈ ഓഫീസിൽ ലഭ്യമാണ്. ടെലിഫോൺ നമ്പർ : 0477-2252015.

സംസ്ഥാന ജലഗതാഗത വകുപ്പ്
ഡയറക്ടറേറ്റ്, ആലപ്പുഴ.

(ഒപ്പ്)
ഡയറക്ടർ.